

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 216
340/252/ND/2020**

IN THE MATTER OF:

M/s. Divine Threads Pvt. Ltd.

...APPELLANT

Vs

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 28.10.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Mr. Kundan Kumar Mishra, CS

For the ROC

:Mr. Mitika Raja, AROC

For the Income Tax Department

:Mr. Sunil Agarwal, Sr. St. counsel

ORDER

Heard the submissions made by the Authorized Representative of the Appellant. The Learned Counsel for the Income Tax Department as well as AROC were present. Both of them have prayed for grant of two weeks' time for filing their reply. The prayer is allowed and two weeks' time granted to them for filing their reply in the matter. Matter is adjourned to 13.11.2020.

- sd -

**(V.K. Subburaj)
Member (T)**

- sd -

**(P.S.N. Prasad)
Member (J)**